GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO-495 TO BE ANSWERED ON- 26/07/2024

LEGAL GUARANTEE FOR MSP

495. DR. JOHN BRITTAS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that there is a widespread demand for bringing legal guarantee for

Minimum Support Price (MSP) for agricultural produces;

(b) if so, the response of Government thereto;

(c) whether Government will consider MSP for those crops which are yet to be provided with such a facility;

(d) the details thereof and the response thereto;

(e) whether Government has noted the concerns raised by the stakeholders that the

revision of MSP for Kharif crops for the marketing season is insufficient and meagre; and

(f) if so, the details thereof and response thereto?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): To make minimum support prices (MSPs) more effective and transparent, a committee has been constituted on 12th July,2022. The subject matter of the committee include three points, such as, (i) Suggestions to make available MSP to farmers of the country by making the system more effective and transparent . (ii) Suggestions on practicality to give more autonomy to Commission for Agricultural Costs and Prices (CACP) and measures to make it more scientific, and (iii) To strengthen the Agricultural Marketing System as per the changing requirements of the country to ensure higher value to the farmers through remunerative prices of their produce by taking advantage of the domestic and export opportunities.

(e) & (f): Government fixes MSP for 22 mandated crops including Kharif Crops on the basis of the recommendations of the Commission for Agricultural Costs & Prices (CACP) and in consultation with State Governments and a stake holder Central Ministries / Departments.
